

HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 23rd December, 2021

No. HCM/E-3(MJS)/2017-Estt.(II)/ 101469 : On the recommendation of the High Court of Manipur and subsequent approval of the Commissioner (Law), Vide Letter No. 4/30/2021-Judl/L dated 22nd December, 2021 of Law & Legislative Affairs Department, Government of Manipur for Re-employment of Retired MJS Grade – I Judicial Officers, the High Court of Manipur is pleased to order posting of the following retired MJS Grade – I Judicial Officers:

Sl. No.	Name of the Retd. MJS Grade – I Officer	Place of posting
1.	Smt. Ngaineikim Kipgen	Family Court, Imphal East
2.	Shri M. Manojkumar Singh	Family Court, Manipur
3.	Dr. Ch. Shantibala Devi	Addl. Sessions Court, FTC, CAW, Manipur
4.	Smt. M. Pemila	Family Court, Bishnupur

The re-employment will be with effect from the date of joining of office by the above retired MJS Grade – I Officers to their respective place of posting.

On re-employment, Smt. Ngaineikim Kipgen, retired District & Sessions Judge, Bishnupur, is posted as Judge, Family Court, Imphal East. She shall take charge from Shri Kh. Ajit Singh, Special Judge (ND&PS), FTC, Manipur.

On re-employment, Shri M. Manojkumar Singh, retired District & Sessions Judge, Imphal East is posted as Judge, Family Court, Manipur. He shall take charge from Shri Kh. Ajit Singh, Special Judge (ND&PS), FTC, Manipur.

On re-employment, Dr. Ch. Shantibala Devi, retired Judge, Family Court, Manipur is posted as Addl. District & Sessions Judge, FTC, CAW, Manipur. She shall take charge from Ms. Reena Serto, Addl. District & Sessions Judge, (FTC), Manipur East.

On re-employment, Smt. M. Pemila, retired District & Sessions Judge, Ukhrul is posted as Judge, Family Court, Bishnupur. She shall take charge from Shri W. Tonen Meitei, District & Sessions Judge, Bishnupur.

By Order etc.

Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

23/12/2021

101470 -
End. HCM/E-3(MJS)/2017-Estt.(II)/ 101492
Copy to:-

Dated, the 23rd December, 2021

1. The Accountant General (A&E) Manipur, Imphal.
2. The Commissioner (Law), Government of Manipur.
3. All the District & Sessions Judge, Manipur.
4. The Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur.
5. Judge, Special Court, ND&PS, Manipur.
6. Member Secretary, MASLSA.
7. Judge, Special Court, ND&PS (FTC), Manipur.
8. All the Judges, Family Courts, Manipur.
9. Persons Concerned.
10. The Registrar (Judl.)/Registrar (Vigilance)/(Admn. PM&P), High Court of Manipur.
11. The Addl. District & Sessions Judge, FTC, CAW/Manipur West/Manipur East.
12. The CPC, High Court of Manipur for uploading on the website.
13. The Joint Registrar (Judl. & Bench)/(Admn. PM&P), High Court of Manipur.
14. All the Deputy Registrars, High Court of Manipur.
15. The Director, Printing & Stationery Department, Government of Manipur
- *For publication of the Order in the Gazette.*
16. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
17. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
18. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
19. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
20. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
21. The Private Secretary to Registrar General. High Court of Manipur.
22. The Superintendent (Estt. II), High Court of Manipur.
23. The Guard File/Notice Board/Concerned File.

23/12/2021
REGISTRAR GENERAL
HIGH COURT OF MANIPUR